

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): The number of recovery certificates issued by the Income-tax Officers under the jurisdiction of Commissioner of Income-tax, Delhi during the financial year 1966-67 was 21,331. Out of them, 183 certificates were withdrawn due to the payment having been made earlier.

स्टेट बैंक में हिन्दो का प्रयोग

2649 श्री नागेश्वर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्होंने भारत के स्टेट बैंक में हिन्दो का प्रयोग किये जाने के बारे में कोई आदेश जारी किये हैं,

(ख) क्या यह बात उनके ध्यान में आई गई है कि भारत के स्टेट बैंक में हिन्दो में लिखा हुआ कार्ड भी कागज तब स्वीकार किया जाता है जब उसका प्रयोक्ता में अनुवाद उसके साथ लगा हुआ हो, श्री

(ग) यदि हाँ, तो उसके क्या कारण हैं ?

उप-प्रधान मंत्री और वित्त मंत्री (श्री श्रीराम जं: बेसाई) : (क) हाँ, नहीं ।

(ख) राज्य बैंक, देश भर की अपनी सभी शाखाओं में, हिन्दो में लिखा हुआ पत्र और हिन्दो में हस्ताक्षर और/वा पुरांकित किये हुए सभी चेकों को भुगतान के लिये स्वीकार करता है ।

(ग) प्रश्न के भाग (ख) के उत्तर को देखते हुए यह सवाल पैदा ही नहीं होता ।

Lubricants

2651. Shri Jyotirmoy Basu: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the foreign Oil Companies are diverting most of their imported lubricating base stock to manufacture oils giving them maximum profit;

(b) if so, whether the matter has been taken up with them and the result thereof;

(c) whether it is also a fact that the shortage of lubricants is due to the shortage of barrels; and

(d) if so, the steps taken to produce suitable barrels in India?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Bagnu Ramalah): (a) No.

(b) Does not arise.

(c) Yes, Sir The position has, however, since become normal.

(d) We are now self-sufficient in the fabrication of barrels for lubricants.

Surplus Assistants

2652. Shri M. L. Sondhi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that about 56 Assistants and score of other staff have been declared/are being declared surplus in his Ministry;

(b) if so, the arrangements made to absorb them in the Ministry and its Attached Offices or otherwise;

(c) whether it is a fact that most of them have already rendered continuous Central Government Service in the said Ministry for twenty years and more; and

(d) if so, the reasons leading to the declaration of the staff as surplus on such a wide scale?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes.

(b) No regular vacancies are available in the Ministry of Works, Housing and Supply or its Attached Offices. Therefore, it is not possible to absorb the surplus Assistants in this Ministry or its attached offices. It is